

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-648(PB)/2018

IN THE MATTER OF:

Divya Bhatt & Ors.

..... Petitioner

v.

Orris Infrastructure Pvt. Ltd.

..... Respondent

SECTION : UNDER SECTION 7 OF THE IBC, 2016

Order delivered on 23.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

SH. S.K. MOHAPATRA
Hon'ble Member (T)

Presents

For the Petitioner:

Mr. Varun Kathuria, Adv.

For the Respondent(s):

Ms. Ranjana Roy Gawai & Mr. Vivek Kumar, Advs.

ORDER

Ld. Counsel for the parties states that terms of settlement have been finalised and only handing of the demand draft remains to be done.

List for further consideration on 31.08.2018.

-Sd-

(M.M. KUMAR)
PRESIDENT

-Sd-

(S.K. MOHAPATRA)
MEMBER (TECHNICAL)